## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S)

: S.Ganesh and Another

NAME OF THE RESPONDENT(S)

: Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S. SANTHOSH

For Mr.

Chandrasekan

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2. C. Prasanna Venka tes2

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## **ORDER**

Counsel representing both the parties present. Counsel for respondents seeks time for making submissions pertaining to report of the valuer. Time extended at request. Put up on 16.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)